

Rejection of application for certificate of registration

December 30, 1998

The Reserve Bank of India, in exercise of the powers conferred on it under Section 45 IA of the Reserve Bank of India Act, 1934, has rejected on December 28, 1998, the application for certificate of registration submitted by M/s. Manuelsons Investment & Leasing Co. (P) Ltd., a non-banking financial company having its Registered Office at 2B, MECCO Centre, Anna Salai, Chennai-600 001.

As such, the above company cannot transact the business of a non-banking financial institution as defined in Clause (a) of Section 45 I of the Reserve Bank of India Act, 1934.

**Maureen Shankar
Manager**

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